

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/24/9/AMR/2022		9 of IBC	Shree Yash Stainless Private Limited Vs. Andhra Ferro Alloys Limited

ORDER

Present: Mr.Omkar Deostale, Proxy Counsel for the OC.

Mr. TVP Sai Vihari, Ld. Counsel for the CD.

At the request of the Ld. Counsel for the CD, for hearing, list the matter on 11.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)